

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A./62/1114/2021**

This the **02nd** day of **August**, 2021



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Riyaz Ahmad Mir, Age 43 years, S/o Ghulam Hassan Mir, R/o Chitragam, Shopian, Pulwama, Jammu & Kashmir – 192303.
2. Mohd. Ashraf Thokar, Age 47 years, S/o Mohd. Ramzan Thokur, R/o Awaneera, Shopian, Pulwama, Jammu & Kashmir – 192303.
3. Shabir Hussain Malik, Age 45 years, S/o Ghulam Mohammad Malik, R/o Nadigam, Shopian, Pulwama, Jammu & Kashmir – 192303. ....Applicants

(Advocate: Mr. K.L. Pandita, Ms. Shivani Jalali)

**Versus**

1. Union Territory of Jammu & Kashmir, through its Commissioner / Secretary, Jal Shakti Department, Jammu Kashmir at Jammu – 180001.
2. Union Territory of Jammu & Kashmir through its Commissioner Secretary, Revenue Department, Civil Secretariate Jammu/ Srinagar – 180001.
3. Chief Engineer, Irrigation and Flood Control Department, Kashmir – 190002.
4. Executive Engineer, Irrigation Division, Shopian – 192303.
5. Executive Engineer, Irrigation and Flood Control Division, District Ganderbal – 191201. ....Non Applicants / Respondents

6. Abdul Majeed Parray, Patwari, Irrigation Division, Pulwama – 192301.
7. Fayaz Ahmad Shah, Patwari, Irrigation Division, Shopian – 192303.
8. Mushtaq Ahmad Shah, Patwari, Irrigation Division, Shopian – 192303.
9. Mohammad Yousaf Teli, Patwari Irrigation Division, Anantnag – 192101.
10. Ashraf Ali Dar, Patwari Irrigation Division, Anantnag – 192101.
11. Mohammad Ayoub Trag, Patwari, Irrigation Division, Tral – 192123.
12. Iqbal Ahmad Wani, Patwari Irrigation Division, Shopian – 192303.
13. Mohammad Jabar Wani, Patwari, Irrigation Division, Pulwama – 192301.
14. Mohammad Shafi Rather, Patwari Irrigation Division, Pulwama – 192301.
15. Manzoor Ahmad Dar, Patwari Irrigation and FC Department, Baramullah – 193101.
16. Zahoor Ahmed Malik, Patwari, Irrigation and FC Department, Baramullah – 193101.
17. Khursheed Amded Banday, Patwari, Collector Land Acquisition, Kashmir, Irrigation and FC Department, Srinagar – 190001.
18. Abdul Gani Teli, Patwari, Irrigation and FC Department, Srinagar – 190001.
19. Nazir Ahmed Bhat, Patwari Irrigation and FC Department, Ganderbal – 191201.
20. Ali Mohammad Bhat, Patwari, Irrigation Division, Ompora - 191111.

21. Fayaz Ahmed Sheikh, Patwari, Irrigation and FC Division, Ganderbal – 191201.
22. Abdul Hamid Shah, Patwari, Irrigation and FC Division, Sumbal – 193501.
23. Bashir Ahmed Wani, Patwari, Irrigation Division, Pulwama – 192301.
24. Mehraj-ud-din Mir, Patwari, Irrigation & FC Department, Baramullah – 193101.

.....Private Respondents.

(Advocate:- Mr. Rajesh Thappa, DAG)

### **O R D E R [O R A L]**

#### **Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

At the outset, learned counsel for the respondents submitted that three posts of Patwari will have to keep reserved for the applicants till their representation is decided. On the other hand, learned counsel for the applicants submits that till the representation of the applicants is decided, the respondents may not go ahead with the promotion of private respondents.

2. Looking to the arguments of learned counsel for the parties, the OA is disposed off with a direction to the respondents to keep three posts of Revenue Clerk reserve till the representation of the applicants is disposed of by the respondents by a reasoned and speaking order in accordance with rules within a period of one month from the date of

receipt of certified copy of this order and with intimation to the applicants.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

Anand...